

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/218/2016
NAME OF THE PETITIONER(S) : Muneez Rahman
NAME OF THE RESPONDENT(S) : Glosoft Technologies Pvt Ltd & 3 Others
UNDER SECTION : 111A

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1	ROHAN PATASEKARAN	Counsel for Respondents	Rohan R
2)	Representing for. AMSKRIDHARN	Counsel for petitioner	NP2 14/12/17
3)	Intthiaz Per. K. Gautham Kumar	counsel for	Intthiaz

ORDER R3

Counsel for petitioner present. Counsel for R3 and counsel for other respondents are present. Counsel for R3 stated that the matter in relation to the order passed by the Lower Court is pending before the High Court of Kerala and prayed for time to make submissions regarding the status of the same. The matter is adjourned at request for making submissions by both the counsels. Put up alongwith TCP/53/2016 on 11.01.2018.

S Vijayaraghavan
Member (Technical)

K Anantha Padmanabha Swamy
Member (Judicial)